

PART III

**COMMISSIONERATE OF LAND REVENUE
LAND FAIR VALUE NOTIFICATION
KOLLAM DISTRICT**

കൊല്ലം സബ് കളക്ടറുടെ നടപടിക്രമം

(ഹാജർ : ഡോ. ചിത്ര, എസ്., ഐ.എ.എസ്.)

നമ്പർ എഫ്-25061/2017.

2017 നവംബർ 27.

വിഷയം :—ന്യായവില രജിസ്റ്ററിൽ ഉൾപ്പെടാതെപോയ ഭൂമി കൂടി ഉൾപ്പെടുത്തുന്നത്—ഉത്തരവാകുന്നു.

സൂചന:—(1) കേരള സ്റ്റാമ്പ് ആക്ട്, 1959 സെക്ഷൻ 28A (Fixation of fair value of land) ചട്ടം 3 (7), ചട്ടം (4).

(2) കൊല്ലം ജില്ലയിൽ കൊല്ലം താലൂക്കിൽ ഇളമ്പള്ളൂർ വില്ലേജിൽ പുനൂക്കന്നൂർ ചേരിയിൽ കുരുവേലഴികത്ത് പുത്തൻവീട്ടിൽ ശ്രീ. ശ്രീകണ്ഠൻനായർ സമർപ്പിച്ച അപേക്ഷ.

(3) കൊല്ലം തഹശീൽദാരുടെ 15-11-2017-ലെ ബി.18-26126/17-ാം നമ്പർ റിപ്പോർട്ട്.

2010 മാർച്ച് മാസം 6-ാം തീയതിയിലെ അസാധാരണ ഗസറ്റ് വിജ്ഞാപന പ്രകാരം നിലവിൽവന്ന ന്യായവില രജിസ്റ്ററിൽ ഉൾപ്പെടാതെപോയ താഴെപ്പറയുന്ന സർവ്വേ നമ്പരുകളിൽപ്പെട്ട വസ്തുക്കൾക്ക് സൂചന റിപ്പോർട്ടുകളുടെ അടിസ്ഥാനത്തിൽ കേരള സ്റ്റാമ്പ് ആക്ട് സെക്ഷൻ 28 എ പ്രകാരം ന്യായവില നിർണ്ണയിച്ച് ഇതിനാൽ ഉത്തരവാകുന്നു.

| <i>Sl. No.</i> | <i>Bl. No.</i> | <i>Sy. No.</i> | <i>Sub Div. No.</i> | <i>Local Body</i> | <i>Taluk</i> | <i>Village</i> | <i>Classification</i> | <i>Fair value per Are</i> ` |
|----------------|----------------|----------------|---------------------|-------------------|--------------|----------------|--|-----------------------------|
| 1 | 17 | 159 | 1 | Elampalloor | Kollam | Elampalloor | Residential plot with NH/PWD road access | 1,00,000 |

സബ് കളക്ടറുടെ കാര്യാലയം,
കൊല്ലം.

(ഒപ്പ്)
സബ് കളക്ടർ.

THRISSUR DISTRICT

തിരുത്തൽ വിജ്ഞാപനം

നമ്പർ ബി5-19713/2011.

2019 ജനുവരി 4.

6-3-2010-ാം തീയതിയിലെ 515-ാം നമ്പർ കേരള അസാധാരണ ഗസറ്റ് പ്രകാരം തൃശ്ശൂർ ജില്ലയിലെ തലപ്പിള്ളി താലൂക്കിൽ ഉൾപ്പെട്ട ഭൂമികളുടെ ന്യായവില സർക്കാർ പ്രസിദ്ധീകരിച്ചിട്ടുള്ളതാണ്. എന്നാൽ ടി താലൂക്കിലുൾപ്പെട്ട വിവിധ വില്ലേജുകളുടെ ഏതാനും സർവ്വേ നമ്പരുകളിലുൾപ്പെട്ട സ്വകാര്യ ഭൂമി സർക്കാർ ഭൂമി എന്ന് തെറ്റായി രേഖപ്പെടുത്തി വില നിശ്ചയിച്ചിട്ടുള്ളതും ചില സർവ്വേ സബ് ഡിവിഷനുകൾക്ക് ന്യായവില നിശ്ചയിക്കാൻ വിട്ടുപോയിട്ടുള്ളതും ചില വസ്തുക്കളുടെ ക്ലാസിഫിക്കേഷൻ തെറ്റായി രേഖപ്പെടുത്തി വില നിശ്ചയിച്ചിട്ടുള്ളതും ആണ്. ഇപ്രകാരമുള്ള ഭൂമികൾക്ക് ന്യായവില നിശ്ചയിക്കുന്നതിന് ഭൂമിയുടെ കൈവശക്കാർ സമർപ്പിച്ച അപേക്ഷയിൽ തലപ്പിള്ളി അഡീഷണൽ തഹശീൽദാരുടെ അന്വേഷണ റിപ്പോർട്ട് പ്രകാരം ന്യായവില നിശ്ചയിച്ച് ഈ ഓഫീസിൽ നിന്നും ഉത്തരവായിട്ടുള്ളതാണ്. ടി സർവ്വേ സബ് ഡിവിഷനുകളിൽപ്പെട്ട വസ്തുക്കൾക്ക് പുതുക്കി നിശ്ചയിച്ച ന്യായവില താഴെ പറയുന്ന ക്ലാസിഫിക്കേഷനുകൾ പ്രകാരം തിരുത്തിവായിക്കേണ്ടതാണ്.

റവന്യൂ ഡിവിഷണൽ ഓഫീസ്,
തൃശ്ശൂർ.

(ഒപ്പ്)
റവന്യൂ ഡിവിഷണൽ ഓഫീസർ.

FORM 'A'

[See Rule 4]

NOTIFICATIONS

Whereas, it is expedient to publish the Fair Value of Land as required under Section 28A of the Kerala Stamp Act, 1959 read with Rule 4 of the Kerala Stamp (Fixation of Fair Value of Land) Rules, 1995;

Now, Therefore, it is hereby made known to the public that the fair value fixed for the land mentioned against each serial number, in respect of the land situated in the survey/re-survey numbers of the Village and Taluk mentioned against each, shall be as shown against it in column (11) thereof.

(1)

No. K.Dis.-2717/2018/B5.

9th October 2018.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Nelluvai.

| Sl. No. | Sy. No. | Sub Div. No. | Re-survey Block | Re-survey No. | Re-survey Sub division No. | Panchayath/Municipality/ Corporation | Name of Local Panchayath/Municipality/ Corporation | Name & No. of ward | Classification by use | Fair Value per Are (°) |
|---------|---------|--------------|-----------------|---------------|----------------------------|--------------------------------------|--|--------------------|-----------------------|------------------------|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) | (11) |
| 1 | 718 | 1/11 | .. | .. | .. | Panchayath | Erumapetty | V | Residential | 16,500 |
| 2 | 719 | 2/2 | .. | .. | .. | | | | plot with | |
| 3 | 719 | .. | .. | .. | .. | | | | Private road access | |

(2)

No. K.Dis.-14441/2018/B5.

9th October 2018.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Kaniyarkode.

| Sl. No. | Sy. No. | Sub Div. No. | Re-survey Block | Re-survey No. | Re-survey Sub division No. | Panchayath/Municipality/ Corporation | Name of Local Panchayath/Municipality/ Corporation | Name & No. of ward | Classification by use | Fair Value per Are (°) |
|---------|---------|--------------|-----------------|---------------|----------------------------|--------------------------------------|--|--------------------|---|------------------------|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) | (11) |
| 1 | 1260 | 7 | .. | .. | .. | Panchayat | .. | Thiruvilamala | Residential plot with Private road access | 12,350 |

(3)

No. K.Dis.-1335/2018/B5.

9th October 2018.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Kaniyarkode.

| Sl. No. | Sy. No. | Sub Div. No. | Re-survey Block | Re-survey No. | Re-survey Sub division No. | Panchayath/ Municipality/ Corporation | Name of Local Panchayath/ Municipality/ Corporation | Name & No. of ward | Classification by use | Fair Value per Are (°) |
|---------|---------|--------------|-----------------|---------------|----------------------------|---------------------------------------|---|--------------------|---|------------------------|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) | (11) |
| .. | 686 | 5 | .. | .. | .. | Panchayat | Thiruvillwamala | .. | Residential plot with Private road access | 12,350 |

(4)

No. K.Dis.-10031/2018/B5.

9th October 2018.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Pangarappilly.

| Sl. No. | Sy. No. | Sub Div. No. | Re-survey Block | Re-survey No. | Re-survey Sub division No. | Panchayath/ Municipality/ Corporation | Name of Local Panchayath/ Municipality/ Corporation | Name & No. of ward | Classification by use | Fair Value per Are (°) |
|---------|---------|--------------|-----------------|---------------|----------------------------|---------------------------------------|---|--------------------|---|------------------------|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) | (11) |
| 1 | 307 | 2/1 | .. | .. | .. | Panchayath | Chelakkara | .. | Residential plot with Corporation/ Municipality/ Panchayath road access | 17,290 |

(5)

No. K.Dis.-14150/2018/B5.

8th October 2018.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Painkulam.

| Sl. No. | Sy. No. | Sub Div. No. | Re-survey Block | Re-survey No. | Re-survey Sub division No. | Panchayath/ Municipality/ Corporation | Name of Local Panchayath/ Municipality/ Corporation | Name & No. of ward | Classification by use | Fair Value per Are (°) |
|---------|---------|--------------|-----------------|---------------|----------------------------|---------------------------------------|---|--------------------|-----------------------------|------------------------|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) | (11) |
| .. | 818 | 1 | .. | .. | .. | Panchayath | Panjal | V | Hill Tract with road access | 32,500 |

(6)

No. K.Dis.-2843/2018/B5.

25th September 2018.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Varavoor.

| Sl. No. | Sy. No. | Sub Div. No. | Re-survey Block | Re-survey No. | Re-survey Sub division No. | Panchayath/ Municipality/ Corporation | Name of Local Panchayath/ Municipality/ Corporation | Name & No. of ward | Classification by use | Fair Value per Are (°) |
|---------|---------|--------------|-----------------|---------------|----------------------------|---------------------------------------|---|--------------------|-----------------------|------------------------|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) | (11) |
| .. | 212 | 2 | .. | .. | .. | Panchayath | Varavoor | .. | Wet Land | 5,700 |

(7)

No. K.Dis.-4847/2018/B5.

27th September 2018.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Enkakkad.

| Sl. No. | Sy. No. | Sub Div. No. | Re-survey Block | Re-survey No. | Re-survey Sub division No. | Panchayath/ Municipality/ Corporation | Name of Local Panchayath/ Municipality/ Corporation | Name & No. of ward | Classification by use | Fair Value per Are (°) |
|---------|---------|--------------|-----------------|---------------|----------------------------|---------------------------------------|---|--------------------|--|------------------------|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) | (11) |
| .. | .. | .. | 51 | 158 | 7 | Municipality | Wadakkanchery | .. | Residential plot with Panchayath road access | 50,000 |

(8)

No. K.Dis.-13660/2018/B5.

27th September 2018.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Kurumala.

| Sl. No. | Sy. No. | Sub Div. No. | Re-survey Block | Re-survey No. | Re-survey Sub division No. | Panchayath/ Municipality/ Corporation | Name of Local Panchayath/ Municipality/ Corporation | Name & No. of ward | Classification by use | Fair Value per Are (°) |
|---------|---------|--------------|-----------------|---------------|----------------------------|---------------------------------------|---|--------------------|-----------------------------|------------------------|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) | (11) |
| .. | 252 | 6/9 | .. | .. | .. | Panchayath | Chelakkara | .. | Hill tract with road access | 12,350 |

No. K.Dis.-10878/2018/B5.

24th September 2018.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Varavoor.

| <i>Sl. No.</i> | <i>Sy. No.</i> | <i>Sub Div. No.</i> | <i>Re-survey Block</i> | <i>Re-survey No.</i> | <i>Re-survey Sub division No.</i> | <i>Panchayath/ Municipality/ Corporation</i> | <i>Name of Local Panchayath/ Municipality/ Corporation</i> | <i>Name & No. of ward</i> | <i>Classification by use</i> | <i>Fair Value per Are (')</i> |
|----------------|----------------|---------------------|------------------------|----------------------|-----------------------------------|--|--|-------------------------------|--|-------------------------------|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) | (11) |
| .. | .. | .. | 36 | 193 | 6 | Panchayath | Varavoor | .. | Residential plot with Panchayath road access | 78,750 |

No. K.Dis.-12951/2018/B5.

24th September 2018.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Varavoor.

| <i>Sl. No.</i> | <i>Sy. No.</i> | <i>Sub Div. No.</i> | <i>Re-survey Block</i> | <i>Re-survey No.</i> | <i>Re-survey Sub division No.</i> | <i>Panchayath/ Municipality/ Corporation</i> | <i>Name of Local Panchayath/ Municipality/ Corporation</i> | <i>Name & No. of ward</i> | <i>Classification by use</i> | <i>Fair Value per Are (')</i> |
|----------------|----------------|---------------------|------------------------|----------------------|-----------------------------------|--|--|-------------------------------|---|-------------------------------|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) | (11) |
| 1 | 235/11 | .. | .. | .. | .. | Panchayath | Varavoor | 6 | Category-3 Residential plot with Panchayath road access | 52,500 |

No. K.Dis.-11442/2018/B5.

11th September 2018.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Varavoor.

| <i>Sl. No.</i> | <i>Sy. No.</i> | <i>Sub Div. No.</i> | <i>Re-survey Block</i> | <i>Re-survey No.</i> | <i>Re-survey Sub division No.</i> | <i>Panchayath/ Municipality/ Corporation</i> | <i>Name of Local Panchayath/ Municipality/ Corporation</i> | <i>Name & No. of ward</i> | <i>Classification by use</i> | <i>Fair Value per Are (')</i> |
|----------------|----------------|---------------------|------------------------|----------------------|-----------------------------------|--|--|-------------------------------|------------------------------|-------------------------------|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) | (11) |
| 1 | 17 | 2 | .. | .. | .. | Panchayath | Varavoor | .. | Nilam | 13,500 |

(12)

No. K.Dis.-11443/2018/B5.

21st August 2018.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Vengannellur Block 72.

| Sl. No. | Sy. No. | Sub Div. No. | Re-survey Block | Re-survey No. | Re-survey Sub division No. | Panchayath/ Municipality/ Corporation | Name of Local Panchayath/ Municipality/ Corporation | Name & No. of ward | Classification by use | Fair Value per Are (') |
|---------|------------|--------------|-----------------|---------------|----------------------------|---------------------------------------|---|--------------------|---|------------------------|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) | (11) |
| 1 | 118 119 | 1 of 9 | 72 | 132 | 5 | Chelakkara | Chelakkara | 2 Parakkad | Residential plot with Corporation/ Municipality/ Panchayath road access | 60,000 |

(13)

No. K.Dis.-10030/2018/B5.

18th July 2018.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Thekkumkara.

| Sl. No. | Sy. No. | Sub Div. No. | Re-survey Block | Re-survey No. | Re-survey Sub division No. | Panchayath/ Municipality/ Corporation | Name of Local Panchayath/ Municipality/ Corporation | Name & No. of ward | Classification by use | Fair Value per Are (') |
|---------|--------------|--------------|-----------------|---------------|----------------------------|---------------------------------------|---|--------------------|--|------------------------|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) | (11) |
| .. | 1033 1034 | 3 5 | .. | .. | .. | Panchayath | Thekkumkara | .. | Residential plot with Panchayath road access | 60,000 |

(14)

No. K.Dis.-10283/2018/B5.

28th July 2018.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Painkulam.

| Sl. No. | Sy. No. | Sub Div. No. | Re-survey Block | Re-survey No. | Re-survey Sub division No. | Panchayath/ Municipality/ Corporation | Name of Local Panchayath/ Municipality/ Corporation | Name & No. of ward | Classification by use | Fair Value per Are (') |
|---------|---------|--------------|-----------------|---------------|----------------------------|---------------------------------------|---|--------------------|--|------------------------|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) | (11) |
| 1 | 434 | 4 | .. | .. | .. | Panchayath | Panjai | .. | Residential plot with Panchayath road access | 38,000 |

(15)

No. K.Dis.-10029/2018/B5.

28th July 2018.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Pazhayannur.

| Sl. No. | Sy. No. | Sub Div. No. | Re-survey Block | Re-survey No. | Re-survey Sub division No. | Panchayath/Municipality/Corporation | Name of Local Panchayath/Municipality Corporation | Name & No. of ward | Classification by use | Fair Value per Are (°) |
|---------|---------|--------------|-----------------|---------------|----------------------------|-------------------------------------|---|--------------------|--|------------------------|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) | (11) |
| .. | 895 | 6 | .. | .. | .. | Panchayath | Pazhayannur | .. | Residential plot with NH/PWD road access | 69,000 |

(16)

No. K.Dis.-10521/2018/B5.

28th July 2018.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Pazhayannur.

| Sl. No. | Sy. No. | Sub Div. No. | Re-survey Block | Re-survey No. | Re-survey Sub division No. | Panchayath/Municipality/Corporation | Name of Local Panchayath/Municipality Corporation | Name & No. of ward | Classification by use | Fair Value per Are (°) |
|---------|---------|--------------|-----------------|---------------|----------------------------|-------------------------------------|---|--------------------|--|------------------------|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) | (11) |
| .. | 896 | 5 | .. | .. | .. | Panchayath | Pazhayannur | III Parakulam | Residential plot with NH/PWD road access | 69,000 |

(17)

No. K.Dis.-9857/2018/B5.

30th July 2018.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Wadakanchery.

| Sl. No. | Sy. No. | Sub Div. No. | Re-survey Block | Re-survey No. | Re-survey Sub division No. | Panchayath/Municipality/Corporation | Name of Local Panchayath/Municipality Corporation | Name & No. of ward | Classification by use | Fair Value per Are (°) |
|---------|---------|--------------|-----------------|---------------|----------------------------|-------------------------------------|---|--------------------|-----------------------------|------------------------|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) | (11) |
| 1 | 1638 | 1 | 53 | 152 | 12 | Municipality | Wadakanchery | .. | Hill Tract with road access | 19,000 |

(18)

No. K.Dis.-2287/2018/B5.

3rd July 2018.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Elanad.

| Sl. No. | Sy. No. | Sub Div. No. | Re-survey Block | Re-survey No. | Re-survey Sub division No. | Panchayath/ Municipality/ Corporation | Name of Local Panchayath/ Municipality Corporation | Name & No. of ward | Classification by use | Fair Value per Are (°) |
|---------|---------|--------------|-----------------|---------------|----------------------------|---------------------------------------|--|--------------------|--|------------------------|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) | (11) |
| .. | 1255 | 2 | .. | .. | .. | Panchayath | Pazhayannur | .. | Residential plot with Panchayath road access | 14,000 |

(19)

No. K.Dis.-9148/2018/B5.

2nd July 2018.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Karikkad.

| Sl. No. | Sy. No. | Sub Div. No. | Re-survey Block | Re-survey No. | Re-survey Sub division No. | Panchayath/ Municipality/ Corporation | Name of Local Panchayath/ Municipality Corporation | Name & No. of ward | Classification by use | Fair Value per Are (°) |
|---------|---------|--------------|-----------------|---------------|----------------------------|---------------------------------------|--|--------------------|--|------------------------|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) | (11) |
| 1 | 721 | 18 | .. | .. | .. | Panchayath | Kadavallur | 16 | Residential plot with Panchayath road access | 1,20,000 |

(20)

No. K.Dis.-8287/2018/B5.

12th June 2018.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Pallur.

| Sl. No. | Sy. No. | Sub Div. No. | Re-survey Block | Re-survey No. | Re-survey Sub division No. | Panchayath/ Municipality/ Corporation | Name of Local Panchayath/ Municipality Corporation | Name & No. of ward | Classification by use | Fair Value per Are (°) |
|---------|---------|--------------|-----------------|---------------|----------------------------|---------------------------------------|--|--------------------|---|------------------------|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) | (11) |
| 1 | 1123 | 6 | .. | .. | .. | Desamangalam | Desamangalam | .. | Residential plot with Corporation/ Municipality/ Panchayath road access | 16,000 |

(21)

No. K.Dis.-5445/2018/B5.

12th June 2018.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Mulloorkkara.

| Sl. No. | Sy. No. | Sub Div. No. | Re-survey Block | Re-survey No. | Re-survey Sub division No. | Panchayath/ Municipality/ Corporation | Name of Local Panchayath/ Municipality Corporation | Name & No. of ward | Classification by use | Fair Value per Are (°) |
|---------|-------------|--------------|-----------------|---------------|----------------------------|---------------------------------------|--|--------------------|---|------------------------|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) | (11) |
| 1 | 74½, 76, 75 | 5, 1 | 35 | 342 | 9 | Panchayath | Mullurkkara | W. II | Garden land with Panchayath road access | 40,000 |

(22)

No. K.Dis.-6967/2018/B5.

11th June 2018.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Vellarakkad.

| Sl. No. | Sy. No. | Sub Div. No. | Re-survey Block | Re-survey No. | Re-survey Sub division No. | Panchayath/ Municipality/ Corporation | Name of Local Panchayath/ Municipality Corporation | Name & No. of ward | Classification by use | Fair Value per Are (°) |
|---------|---------|--------------|-----------------|---------------|----------------------------|---------------------------------------|--|--------------------|-----------------------|------------------------|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) | (11) |
| .. | 774 | .. | .. | .. | .. | Panchayath | Kadangode | .. | Wet land | 64,000 |

(23)

No. K.Dis.-6967/2018/B5.

11th June 2018.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Vellarakkad.

| Sl. No. | Sy. No. | Sub Div. No. | Re-survey Block | Re-survey No. | Re-survey Sub division No. | Panchayath/ Municipality/ Corporation | Name of Local Panchayath/ Municipality Corporation | Name & No. of ward | Classification by use | Fair Value per Are (°) |
|---------|---------|--------------|-----------------|---------------|----------------------------|---------------------------------------|--|--------------------|-----------------------|------------------------|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) | (11) |
| .. | 774 | .. | .. | .. | .. | Panchayath | Kadangode | .. | Wet land | 64,000 |

10

(24)

No. K.Dis.-6981/2018/B5.

22nd May 2018.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Painkulam.

| Sl. No. | Sy. No. | Sub Div. No. | Re-survey Block | Re-survey No. | Re-survey Sub division No. | Panchayath/Municipality/ Corporation | Name of Local Panchayath/Municipality Corporation | Name & No. of ward | Classification by use | Fair Value per Are (°) |
|---------|---------|--------------|-----------------|---------------|----------------------------|--------------------------------------|---|--------------------|------------------------------|------------------------|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) | (11) |
| 1 | 967 | 8 | .. | .. | .. | Panchayath | Panjai | V | Garden land with road access | 42,500 |

(25)

No. K.Dis.-5305/2018/B5.

18th April 2018.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Thayyur.

| Sl. No. | Sy. No. | Sub Div. No. | Re-survey Block | Re-survey No. | Re-survey Sub division No. | Panchayath/Municipality/ Corporation | Name of Local Panchayath/Municipality Corporation | Name & No. of ward | Classification by use | Fair Value per Are (°) |
|---------|---------|--------------|-----------------|---------------|----------------------------|--------------------------------------|---|--------------------|--|------------------------|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) | (11) |
| 1 | 276 | 12/7 | .. | .. | .. | Panchayath | Velur | 3 | Residential plot with Panchayath road access | 13,591 |

(26)

No. K.Dis.-4848/2018/B5.

18th April 2018.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Velur.

| Sl. No. | Sy. No. | Sub Div. No. | Re-survey Block | Re-survey No. | Re-survey Sub division No. | Panchayath/Municipality/ Corporation | Name of Local Panchayath/Municipality Corporation | Name & No. of ward | Classification by use | Fair Value per Are (°) |
|---------|---------|--------------|-----------------|---------------|----------------------------|--------------------------------------|---|--------------------|------------------------------|------------------------|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) | (11) |
| 1 | 1592 | 7 | .. | .. | .. | Panchayath | Velur | 10 | Garden land with road access | 19,760 |
| 2 | 1592 | 8 | | | | | | | | |
| 3 | 1593 | 5 | | | | | | | | |
| 4 | 1593 | 6 | | | | | | | | |

(27)

No. K.Dis.-5441/2018/B5.

18th April 2018.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Karikkad.

| Sl. No. | Sy. No. | Sub Div. No. | Re-survey Block | Re-survey No. | Re-survey Sub division No. | Panchayath/ Municipality/ Corporation | Name of Local Panchayath/ Municipality Corporation | Name & No. of ward | Classi- fication by use | Fair Value per Are (') |
|---------|---------|--------------|-----------------|---------------|----------------------------|---------------------------------------|--|--------------------|--|------------------------|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) | (11) |
| | 728 | 11 | .. | .. | .. | Panchayath | Kadavallur | 15 | Residential plot with Panchayath road access | 3,00,000 |

(28)

No. K.Dis.-5306/2018/B5.

18th April 2018.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Pazhayannur.

| Sl. No. | Sy. No. | Sub Div. No. | Re-survey Block | Re-survey No. | Re-survey Sub division No. | Panchayath/ Municipality/ Corporation | Name of Local Panchayath/ Municipality Corporation | Name & No. of ward | Classi- fication by use | Fair Value per Are (') |
|---------|---------|--------------|-----------------|---------------|----------------------------|---------------------------------------|--|--------------------|--|------------------------|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) | (11) |
| 1 | 895 | 2 | .. | .. | .. | Panchayath | Pazhayannur | .. | Residential plot with NH/PWD road access | 69,000 |

(29)

No. K.Dis.-4902/2018/B5.

20th April 2018.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Chiramanangad.

| Sl. No. | Sy. No. | Sub Div. No. | Re-survey Block | Re-survey No. | Re-survey Sub division No. | Panchayath/ Municipality/ Corporation | Name of Local Panchayath/ Municipality Corporation | Name & No. of ward | Classi- fication by use | Fair Value per Are (') |
|---------|---------|--------------|-----------------|---------------|----------------------------|---------------------------------------|--|--------------------|--|------------------------|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) | (11) |
| 1 | 2 | .. | .. | .. | .. | Panchayath | Kadangod | .. | Residential plot with Panchayath road access | 38,000 |

(30)

No. K.Dis.-4757/2018/B5.

13th April 2018.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Kadangode.

| Sl. No. | Sy. No. | Sub Div. No. | Re-survey Block | Re-survey No. | Re-survey Sub division No. | Panchayath/ Municipality/ Corporation | Name of Local Panchayath/ Municipality Corporation | Name & No. of ward | Classification by use | Fair Value per Are (‘) |
|---------|---------|--------------|-----------------|---------------|----------------------------|---------------------------------------|--|--------------------|-----------------------------|------------------------|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) | (11) |
| | 1306 | 3 | .. | .. | .. | Panchayath | Kadangode | .. | Hill Tract with road access | 17,500 |

(31)

No. K.Dis.-4492/2018/B5.

13th April 2018.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Kadangode.

| Sl. No. | Sy. No. | Sub Div. No. | Re-survey Block | Re-survey No. | Re-survey Sub division No. | Panchayath/ Municipality/ Corporation | Name of Local Panchayath/ Municipality Corporation | Name & No. of ward | Classification by use | Fair Value per Are (‘) |
|---------|---------|--------------|-----------------|---------------|----------------------------|---------------------------------------|--|--------------------|--|------------------------|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) | (11) |
| | 334 | 3 | .. | .. | .. | Panchayath | Kadangod | .. | Residential plot with Panchayath road access | 50,000 |

(32)

No. K.Dis.-15076/2016/B5.

12th April 2018.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Kariyannur.

| Sl. No. | Sy. No. | Sub Div. No. | Re-survey Block | Re-survey No. | Re-survey Sub division No. | Panchayath/ Municipality/ Corporation | Name of Local Panchayath/ Municipality Corporation | Name & No. of ward | Classification by use | Fair Value per Are (‘) |
|---------|---------|--------------|-----------------|---------------|----------------------------|---------------------------------------|--|--------------------|--|------------------------|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) | (11) |
| 1 | 780 | 1 | .. | .. | .. | Panchayath | Erumapetty | 17 | Residential plot with Panchayath road access | 25,000 |

No. K.Dis.-4901/2018/B5.

9th April 2018.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Elanad.

| Sl. No. | Sy. No. | Sub Div. No. | Re-survey Block | Re-survey No. | Re-survey Sub division No. | Panchayath/Municipality/ Corporation | Name of Local Panchayath/Municipality Corporation | Name & No. of ward | Classification by use | Fair Value per Are (^) |
|---------|---------|--------------|-----------------|---------------|----------------------------|--------------------------------------|---|--------------------|------------------------------|------------------------|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) | (11) |
| .. | 1070 | 2 | .. | .. | .. | Panchayath | Pazhayannur | Elanad II | Garden land with road access | 15,000 |

No. K.Dis.-3318/2018/B5.

31st March 2018.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Wadakanchery.

| Sl. No. | Sy. No. | Sub Div. No. | Re-survey Block | Re-survey No. | Re-survey Sub division No. | Panchayath/Municipality/ Corporation | Name of Local Panchayath/Municipality Corporation | Name & No. of ward | Classification by use | Fair Value per Are (^) |
|---------|---------|--------------|-----------------|---------------|----------------------------|--------------------------------------|---|--------------------|-----------------------------|------------------------|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) | (11) |
| .. | 1584 | 4 | 53 | 83 | 17 | Municipality | Wadakkanchery | .. | Hill Tract with road access | 36,000 |

No. K.Dis.-6075/2017/B5.

31st March 2018.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Pangarappilly.

| Sl. No. | Sy. No. | Sub Div. No. | Re-survey Block | Re-survey No. | Re-survey Sub division No. | Panchayath/Municipality/ Corporation | Name of Local Panchayath/Municipality Corporation | Name & No. of ward | Classification by use | Fair Value per Are (^) |
|---------|---------|--------------|-----------------|---------------|----------------------------|--------------------------------------|---|--------------------|---|------------------------|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) | (11) |
| 1 | 649 | 1 | .. | .. | .. | | | .. | Residential plot with Private road access | 12,350 |
| 2 | 648 | 9 | .. | .. | .. | Panchayath | Chelakkara | .. | Residential plot with Private road access | |
| 3 | 648 | 7 | .. | .. | .. | | | .. | Residential plot without Vehicular access | 9,880 |

(36)

No. K.Dis.-4032/2018/B5.

31st March 2018.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Kumaranelur.

| Sl. No. | Sy. No. | Sub Div. No. | Re-survey Block | Re-survey No. | Re-survey Sub division No. | Panchayath/ Municipality/ Corporation | Name of Local Panchayath/ Municipality Corporation | Name & No. of ward | Classi- fication by use | Fair Value per Are (°) |
|---------|---------|--------------|-----------------|---------------|----------------------------|---------------------------------------|--|--------------------|--|------------------------|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) | (11) |
| 1 | 465 | 1 | 52 | 34 | 8 | Municipality | Wadakkanchery | I | Residential plot with Municipality road access | 17,290 |

(37)

No. K.Dis.-4030/2018/B5.

31st March 2018.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Elanad.

| Sl. No. | Sy. No. | Sub Div. No. | Re-survey Block | Re-survey No. | Re-survey Sub division No. | Panchayath/ Municipality/ Corporation | Name of Local Panchayath/ Municipality Corporation | Name & No. of ward | Classi- fication by use | Fair Value per Are (°) |
|---------|---------|--------------|-----------------|---------------|----------------------------|---------------------------------------|--|--------------------|------------------------------|------------------------|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) | (11) |
| 1060 | .. | .. | .. | .. | .. | Panchayath | Pazhayannur | .. | Garden land with road access | 7,000 |

(38)

No. K.Dis.-3794/2018/B5.

26th March 2018.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Pangarappilly.

| Sl. No. | Sy. No. | Sub Div. No. | Re-survey Block | Re-survey No. | Re-survey Sub division No. | Panchayath/ Municipality/ Corporation | Name of Local Panchayath/ Municipality Corporation | Name & No. of ward | Classi- fication by use | Fair Value per Are (°) |
|---------|---------|--------------|-----------------|---------------|----------------------------|---------------------------------------|--|--------------------|-----------------------------|------------------------|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) | (11) |
| 1 | 601 | 2 | .. | .. | .. | Panchayath | Chelakkara | .. | Hill Tract with road access | 17,290 |

No. K.Dis.-4031/2018/B5.

27th March 2018.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Kaniyarkode.

| <i>Sl. No.</i> | <i>Sy. No.</i> | <i>Sub Div. No.</i> | <i>Re-survey Block</i> | <i>Re-survey No.</i> | <i>Re-survey Sub division No.</i> | <i>Panchayath/ Municipality/ Corporation</i> | <i>Name of Local Panchayath/ Municipality Corporation</i> | <i>Name & No. of ward</i> | <i>Classi- fication by use</i> | <i>Fair Value per Are (ˆ)</i> |
|----------------|----------------|---------------------|------------------------|----------------------|-----------------------------------|--|---|-------------------------------|--|-------------------------------|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) | (11) |
| | 1319 | 8 | .. | .. | .. | Panchayath | Thiruvillwamala | .. | Residential plot with Panchayath road access | 40,750 |

No. K.Dis.-3790/2018/B5.

26th March 2018.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Karikkad.

| <i>Sl. No.</i> | <i>Sy. No.</i> | <i>Sub Div. No.</i> | <i>Re-survey Block</i> | <i>Re-survey No.</i> | <i>Re-survey Sub division No.</i> | <i>Panchayath/ Municipality/ Corporation</i> | <i>Name of Local Panchayath/ Municipality Corporation</i> | <i>Name & No. of ward</i> | <i>Classi- fication by use</i> | <i>Fair Value per Are (ˆ)</i> |
|----------------|----------------|---------------------|------------------------|----------------------|-----------------------------------|--|---|-------------------------------|---------------------------------------|-------------------------------|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) | (11) |
| | 721 | 8 | .. | .. | .. | Panchayath | Kadavallur | 12 | Residential plot with PWD road access | 1,50,000 |
| | 721 | 9 | .. | .. | .. | | | | | |

Revenue Divisional Office,
Thrissur.(Sd.)
Revenue Divisional Officer.